

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 37457 OF 2013

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NOS. 5 AND 6

(Application for Intervention and Exemption from filing Official Translation)

M/S KROWN AGRO FOODS P. LTD.

...PETITIONERS

VERSUS

STATE OF U.P.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 13.10.2014, when the Court was pleased to pass the following order:

“List on 09.12.2014 for final disposal.

Ad-interim relief, granted on 17.02.2014, to continue till
31.12.2014.”

It is submitted that Mr. Sanjeev Agarwal, Advocate has on 27.10.2014 filed an application for intervention alongwith application for exemption from filing Official Translation. The said application are registered as I.A Nos. 5 and 6 respectively. (copy enclosed)

Service of show cause notice is complete.

The matter alongwith applications above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 8th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Ms. Binu Tamta, Advocate

Mr. Amit Kumar, Advocate

Mr. R.P. Mehrotra, Advocate

Mr. Sanjeev Agrawal, Advocate

ASSISTANT REGISTRAR